



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. VEDHAKSHANKAR R. ASHOKKUMAR	Counsel for Petitioner	
2.	THIRIYAMBAR KANNAN	Counsel for Respondents	

ORDER

Counsel representing both the parties are present and stated that the matter is settled between the parties. Both the counsel prayed time for filing a joint memo of compromise. Time extended at their request. Put up on 10.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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